

ITEM NO.41

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Transfer Petition(s)(Civil) No(s). 200/2024

PREMLATA

Petitioner(s)

VERSUS

LUCKY PANCHAL

Respondent(s)

IA No. 16859/2024 - EX-PARTE STAY

IA No. 16860/2024 - EXEMPTION FROM FILING O.T.)

Date : 10-05-2024 These matters were called on for hearing today.

For Petitioner(s)

Ms. Sansriti Pathak, AOR

For Respondent(s)

Mr. N U Ahmed, Adv.
Mr. Danish Saifi, Adv.
Mr. Shafik Ahmed, Adv.
Mr. Rashid N Azam, Adv.
Mr. Mohd Jawaid H Khan, Adv.
Mr. Padhmanabha Raja Kr, Adv.
Mr. Satish Solanki, Adv.
Mr. V. Elanchezhiyan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the sole respondent has filed vakalatnama but the same lies defective. Four weeks' time is granted for curing the defects in the vakalatnama and filing counter affidavit.

List again on 8.8.2024.

APARNA AJITSARIA
Registrar